

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई, दिनांक 30-05-2001.”



पंजीयन क्रमांक
“छत्तीसगढ़/कुर्ग/09/2013-2015.”

छत्तीसगढ़ राजपत्र

(असाधारण)

प्राधिकार से प्रकाशित

क्रमांक 273]

रायपुर, शुक्रवार, दिनांक 8 जुलाई 2016 — भाषा 17, स 1938

HIGH COURT OF CHHATTISGARH, BILASPUR

Bilaspur, the 28th June 2016

Sub :-Regarding publication of amendment in Rule 5 under Chapter-II of the High Court of Chhattisgarh Rules, 2007.

No. 5157/Rules/2016.— On the subject cited above, it is hereby informed that, the High Court of Chhattisgarh has pleased to amend the Rule 5 under Chapter-II of the High Court of Chhattisgarh Rules, 2007.

AMENDMENT

Rule 5 under Chapter-II be substituted by the following :-

“5. The following officers shall constitute the Registry of the Court :

1. Registrar General
2. Registrar (Vigilance)
3. Registrar (Inspection & Enquiry)
4. Registrar (Judicial)
5. Registrar (OSD) Rules
6. Registrar (Administration)
7. Principal Private Secretary to Hon'ble the Chief Justice
8. Registrar (Classification)
9. Registrar (Establishment)

10. Additional Registrar (District Establishment)
11. Additional Registrars
12. Budget Officer
13. Deputy Registrars
14. Accounts Officers
15. Assistant Registrars
16. Section Officers
17. Private Secretaries
18. Librarian
19. Assistant Editor (ILR)"

Sd/-
(Arvind Singh Chandel)
Registrar General.